

GOVERNMENT OF INDIA  
MINISTRY OF CHEMICALS AND FERTILIZERS  
DEPARTMENT OF FERTILIZERS

**LOK SABHA**

**STARRED QUESTION NO. 211 TO BE ANSWERED ON: 13.02.2026**

**PM-PRANAM Scheme**

**\*211 Shri Dineshbhai Makwana:  
Shri Bibhu Prasad Tarai:**

Will the Minister of **CHEMICALS AND FERTILIZERS** be pleased to state:

- (a) the manner in which the Government monitors the utilisation of funds under Prime Minister Programme for Restoration, Awareness, Nourishment and Amelioration of Mother Earth (PM-PRANAM) including any third-party audit or verification mechanism, State/UT-wise;
- (b) the details of utilisation certificates submitted so far, State-wise;
- (c) whether any timelines have been prescribed to create assets using these funds, if so, the details thereof, State/UT-wise; and
- (d) whether the scheme has led to increased adoption of organic or natural farming practices and if so, the details thereof including the area covered under the said scheme and the number of farmers benefited therefrom, State-wise?

**ANSWER**

THE MINISTER OF CHEMICALS & FERTILIZERS  
**(SHRI JAGAT PRAKASH NADDA)**

(a) to (d) A statement is laid on the table of the House.

\*\*\*\*\*

**STATEMENT REFERRED TO RAJYA SABHA STARRED QUESTION NO. \*211 FOR 13.02.2026 REGARDING “PM-PRANAM Scheme” TABLED BY SHRI DINESHBHAI MAKWANA AND SHRI BIBHU PRASAD TARAI:**

(a) to (c): Under the PM-PRANAM scheme, there is a provision to provide incentives to States/UTs for reduction of consumption of chemical fertilizers (Urea, DAP, NPK, MOP) in a given financial year, compared to the average consumption over the previous three years, equivalent to 50% of the fertilizer subsidy saved. Of the total grant, 95% will be allocated to the State, while the remaining 5% will be utilized for monitoring, IEC, research, capacity building and reward purposes.

PM-PRANAM scheme is funded from savings of fertilizer subsidy arising out of reduction in consumption of chemical fertilizers. As per guidelines of PM-PRANAM Scheme, States/UTs are required to submit Action Plans with utilization of the grants at the beginning of each financial year. Utilization Certificates must be provided at the end of the financial year. Grants for subsequent years are based on the proper utilization of the previous grants. No incentives have been disbursed to the concerned States / Union Territories till date.

(d) Under PM-PRANAM, States/UTs are incentivised for reduction in the use of chemical fertilizers for promoting alternative fertilizers through following initiatives:-

- i. Encouraging adoption of alternative fertilizers such as organic, bio, and nano fertilizers for eco-friendly agriculture.
- ii. Extending support for natural and organic farming practices.
- iii. Promoting resource conservation technologies such as micro-irrigation and zero tillage.
- iv. Encouraging adoption of Integrated Nutrient Management (INM) practices for maintaining soil fertility and ensuring optimum plant nutrient supply.
- v. Promoting and leveraging existing Government of India schemes such as Paramparagat Krishi Vikas Yojana (PKVY) and Mission Organic Value Chain Development for North Eastern Region (MOVCDNER) for promotion of organic and National Mission on Natural Farming (NMNF) for promotion of natural farming.

Department of Agriculture and Farmers Welfare informed that under the PKVY scheme (as on 31.12.2025), 18.84 lakh hectares area has been covered and 33.93 lakh farmers benefited from the scheme since its inception (2015-16). Under the MOVCDNER Scheme (as on 31.12.2025), 2.36 lakh hectares area has been covered and 2.70 lakh farmers benefited from the scheme since its inception (2015-16). Under the National mission on Natural farming (NMNF) scheme (as on 09.02.2026), 8.57 lakh hectares area has been covered and 17.45 lakh farmers enrolled. The State/UT wise details of the area covered and the number of farmers enrolled under National Mission on Natural Farming (NMNF) scheme (as on 09.02.2026) is at **Annexure**.

## Annexure

Annexure referred to in reply to part (d) of Lok Sabha Starred Question No. 211 for answering on 13.02.2026

Sl. No.	States/UTs	Farmer Enrolment	Area covered (in Ha)
1	Andaman & Nicobar Islands	250	100
2	Andhra Pradesh	407373	272847.47
3	Arunachal Pradesh	453	130.68
4	Assam	3721	2581.68
5	Bihar	50008	21253.51
6	Chhattisgarh	55061	23574.91
7	Dadra & Nagar Haveli and Daman & Diu	0	0
8	Delhi	375	150
9	Goa	1545	607.33
10	Gujarat	86862	42155.09
11	Haryana	10325	9098.19
12	Himachal Pradesh	61752	21981.62
13	Jammu & Kashmir	19387	6619.25
14	Jharkhand	11201	4498.67
15	Karnataka	122731	65072.1
16	Kerala	16530	6162.97
17	Ladakh	563	208.86
18	Madhya Pradesh	142676	82933.59
19	Maharashtra	136085	37901.21
20	Manipur	6316	2680.87
21	Meghalaya	5902	2066.62
22	Mizoram	13016	8361.46
23	Nagaland	7212	3158.72
24	Odisha	60415	24044.91
25	Puducherry	747	249.25
26	Punjab	5104	1768.24
27	Rajasthan	206492	90242.67
28	Tamil Nadu	5819	2613.23
29	Telangana	61173	35774.89
30	Tripura	13604	5218.94
31	Uttar Pradesh	210774	73732.32
32	Uttarakhand	22481	9522.03
33	West Bengal	0	0
<b>Total</b>		<b>1745953</b>	<b>857311.28</b>

\*\*\*